

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 213

Company Appeal-46/ND/2023

IN THE MATTER OF:

**Orion Structuring and Design Private
Limited & Ors.
Versus**

... Applicant/Petitioner

RoC

...

Respondent

Under Section: 252

Order delivered on 15.03.2024

CORAM:

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 14.05.2024.

**Sd/-
(COURT FFICER)**